

HIGH COURT OF HIMACHAL PRADESH, SHIMLA-171 001

No.HHC/Admn.2(22)/82-IV-

Dated: 15.05.2017

"OFFICE ORDER"

In exercise of the powers vested in him under Article 229 of the Constitution of India read with Rule 4 of the Himachal Pradesh, High Court Officers and the Members of Staff (Recruitment, Promotion, Conditions of Service, Conduct and Appeal) Rules, 2015, Hon'ble the Acting Chief Justice is pleased to order to appoint Smt. Yogita Narwal presently working as Naib Nazir in the office of the Civil Judge (Jr. Divn.)-cum-JMIC-(III), Shimla, H.P. as Senior Assistant on the establishment of this High Court in the pay band of ₹10300-34800/- + ₹4400/- Grade pay + ₹900/- Sectt. Pay, with immediate effect.

The appointee will remain on probation for a period of two years.

The seniority of Smt. Yogita Narwal shall be determined in accordance with the roster maintained for the purpose in the Registry.

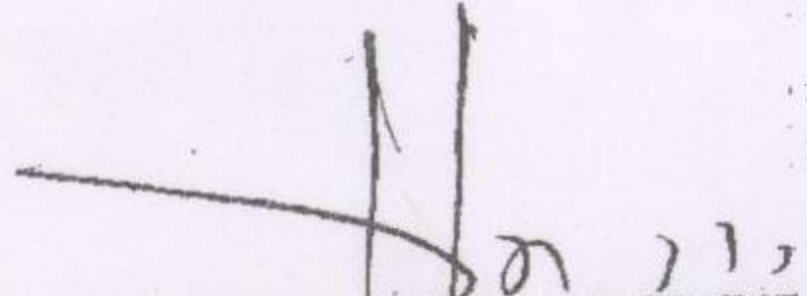
BY ORDER

REGISTRAR GENERAL

Dated: 15.05.2017

Endst.No.HHC/Admn.2(22)82-IV- 16773-84
Copy forwarded to:-

1. The Principal Private Secretary to Hon'ble the Acting Chief Justice;
2. The Accountant General(Audit), H.P., Shimla-3.
3. The Accountant General (A&E) H.P., Shimla-3.
4. The District and Sessions Judge, Shimla with reference to his letter No.DSJ/E/SML/Advertisement/2016-17588 dated 24th November, 2016 **with a request to relieve the above named official within a week** to enable her to join her new assignment at the earliest, and send all personal records i.e. Service book, LPC/ACRs/Casual leave record of the official to this High Court.
5. The Secretaries/Private Secretaries/P.As to the Registrar General/Registrar (Vigilance)/ Registrar(Judicial)/ Registrar (Rules)/Registrar(Administration)/Registrar (Establishment & GAD);
6. The CPC/All Additional Registrars/Deputy Registrars/Assistant Registrars/ Secretaries/ Court Masters;
7. All the Section Officers/Public Relations officer/Estate Officer/Private Secretaries/ Chief Librarian;
8. The Section Officer (Accounts)(with three spare copies);
9. The Section Officer (Computers) with a request to update the High Court website in terms of this Office order;
10. Smt. Yogita Narwal, presently working as Naib Nazir in the office of the Civil Judge (Jr. Divn.)-cum-JMIC-(III), Shimla, H.P. She is directed to join this Registry within a week positively from the receipt of this letter.
11. Personal file of the above named official;
12. Guard file.
(From Sl. Nos.1, 5 to 9, 11 and 12 High Court of H.P., Shimla, 171001.)


ASSISTANT REGISTRAR(ESTT.)